NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

137. C.P.(CAA)/188/MB/2023

IN

C.A.(CAA)/58/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Hornic Commodity Dealers Private Limited.

SECTION 230 (I) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **30.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//